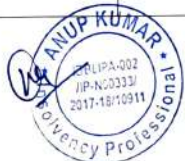


ANNEXURE-4
Name of the corporate debtor: M/s Independent TV Limited;
Date of commencement of liquidation: 17.03.2023;
List of stakeholders as on: 29.10.2024
List of Operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorized representative, if any	Name of employee	Identification No.	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Percentage of claim for the period of twelve months preceding the liquidation commencement	Nature of claim	% share in total amount of claims admitted					
1	VENKATA S GARAPATI	Siddhesh Nandkumar Patkar	-	-	181800	181800	181800	Employee	0.65	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Form D and declaration is not signed. Employee resigned w.e.f 18.07.2019. Full salary taken for April to June 2019 & Part of July 2019, calculation of salary is based on Pay slip May 2019 received from employer. No acknowledgment letter. Full salary received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Form D and declaration is not signed.	
2	VENKATA S GARAPATI	Ashish Anura	-	11.04.2023	822002	530353	822002	Employee	1.9	-	-	291649	No claim or mail received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Form D and declaration is not signed. Leave without pay (LWP) was issued to employee w.e.f 31.07.2019. Half salary received by employee for month of salary April 2019. Full salary admitted for May & June 2019 & Part of July 2019, calculation of salary is based on CTC breakup received from employer.	
3	VENKATA S GARAPATI	Anil Mishra	-	16.04.2023	2858814	1215000	2858814	Employee	4.34	-	-	1643814	Claim Admitted, TDS Rs. 25,9641 claim has been rejected as the same will be considered with Govt. Tax liability by IP. No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process.	
4	VENKATA S GARAPATI	Mukesh Kumar (Bharadwaj)	-	-	384639	179171	384639	Employee	0.64	-	-	-	205268	Leave without pay (LWP) was issued to employee w.e.f 21.06.2019. Full salary admitted for April & May & Part of June 2019, calculation of salary is based on CTC breakup received from employer. Travel claim admitted of Rs. 21, 872 as same is entered in Books of accounts, rest rejected as no supporting found.
5	VENKATA S GARAPATI	Vijay Garg	-	21.04.2023	555240	287895	555240	Employee	1.03	-	-	267345	No claim received during liquidation process, request to considered the same as CIRP.	
6	VENKATA S GARAPATI	Manish Jain	-	-	383750	189888	383750	Employee	0.68	-	-	-	193862	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Leave without pay (LWP) was issued to employee w.e.f 21.06.2019. Full salary admitted for April & May & Part of June 2019, calculation of salary is based on CTC breakup received from employer. Travel claim admitted of Rs. 21,138/- as same is entered in Books of accounts, rest rejected as no supporting found.
7	VENKATA S GARAPATI	Kavita Verma	-	27.03.2023	400716	35821	400716	Employee	0.14	-	-	-	364895	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Employee resigned and relieved by CD w.e.f 22.02.2019. TDS - Rs 3,28,465 claim has been rejected as the same will be considered with Govt Tax liability by IP. 35,821/- was claimed by employee as is admitted, as the same is documented by salary slip attached.
8	VENKATA S GARAPATI	Vishal Handa	-	16.04.2023	1161328	889815	1161328	Employee	3.18	-	-	271513	-	Claim admitted and interest portion is rejected being no proof of evidence supporting thereof.
9	VENKATA S GARAPATI	Anjo Singh	-	-	92414	87184	92414	Employee	0.33	-	-	-	5230	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Employee resigned w.e.f 02-01-2019 F & P copy attached, Mail from HR of CD attached confirming the amount. Interest is charged @5% by DC.
10	VENKATA S GARAPATI	Shweta Kumar	-	11.04.2023	233500	124000	233500	Employee	0.44	-	-	-	109500	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Since LWP was issued on 15th July 2020, hence salary being considered till 15th July 2020. Notice pay is rejected, rest amount admitted.
11	VENKATA S GARAPATI	Yograj Chauhan	-	16.04.2023	546169	288658	546169	Employee	1.03	-	-	-	257511	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Leave without pay (LWP) was issued to employee w.e.f 31.07.2019. Half salary received by Employee for April 2019. Full salary admitted for May & June 2019, Part for July 2019(LWP), calculation of salary is based on CTC breakup received from employer. Travel claim is admitted upto 36,573/- as entered in Books.
12	VENKATA S GARAPATI	Akhay Pandya	-	05.04.2023	340420	305155	340420	Employee	1.09	-	-	-	35265	April 15, 625 (Claim Form), Full admitted May, June, July & August @62,500 Calculation of salary is based on CTC breakup received from employer. Travel claim admitted 39530, being amount entered in Books of accounts, balance rejected.




13	VENKATA S GARAPATI	Asoop Mohan	-	-	309548	164335	309548	Employee	0.58	-	-	145213	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. April-Rs. 195833 - May Rs. 95833 - June 67083 (21 days in June LWP was given in 21.06.2019 Amount received in Bank statement: Rs. 514790 in May 2019. Calculation of salary is based on Salary slip given upto March 2019. No proof of Travel Expense hence rejected.
14	VENKATA S GARAPATI	Astarobh Jan	-	-	250731	129897	250731	Employee	0.46	-	-	120834	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Form D is not visible properly. Salary slip not provided, calculation sheet not give. Termination letter/Resignation letter not given to determine period of employment.
15	VENKATA S GARAPATI	Arjo Mathar	-	-	416610	356193	416610	Employee	1.27	-	-	60417	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Calculation of salary is based on Salary slip provided, neither it is entered in Books of Accounts. Salary for Feb 2020 rejected as no salary slip is provided.
16	VENKATA S GARAPATI	Biren Bibari Bhanja	-	-	545559	250002	545559	Employee	0.90	-	-	295557	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Salary is considered till October 2019 as the same is entered in Books of Accounts. Payment made to employee till October has been deducted. No termination letter /Resignation letter / Salary slip given as a proof of employment till March 2020
17	VENKATA S GARAPATI	Deepak Vasudeva	-	16.04.2023	1852485	1027485	1852485	Employee	3.67	-	-	825000	-	April-Rs. 187500+ May Rs. 250000 +June 175000 (21 days in June LWP was given in 21.06.2019. Salary slip for June also attached. Calculation of salary is based on Salary slip given upto June 2019. April 2019 salary calculated as per Form 3 Filed in NCLT. Claim of Full and Final admitted as per HR mail and F&B statement attached. Clarification required if F&B email was issued on 23 April, 2019, how salary slip was issued for Month of May, June 2019
18	VENKATA S GARAPATI	Hansan Ghose	-	-	218419	195620	218419	Employee	0.70	-	-	22799	-	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Travel expense taken as entered in Books Rs. 6037.
19	VENKATA S GARAPATI	Augustin Ariner	-	-	54000	50666	54000	Employee	0.18	-	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Salary Admitted for full June 2019 & upto 26.07.2020. Documents required for salary pending in Month of May 2019
20	VENKATA S GARAPATI	Lavo Appa Anankar	-	02.04.2023	266675	266675	266675	Employee	0.95	-	-	0	-	Claim admitted
21	VENKATA S GARAPATI	Shrakdia Patel	-	02.04.2023	400000	243199	400000	Employee	0.87	-	-	156801	-	Form D not signed. Claim Admitted from April 19 to August 19. Last date of working taken from Acceptance of resignation letter dated 30th Aug 2019
22	VENKATA S GARAPATI	Shrikant G Sawant	-	-	80000	15504	80000	Employee	0.05	-	-	64496	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Claim admitted for May 2019. Last date of working is 12th July 2019 as per resignation letter attached. Contradiction between two FORM D send by claim, Bank statement required for salary receipt
23	VENKATA S GARAPATI	SALIL SRIVASTAVA	-	31.03.2023	3058603	3058603	3058603	Employee	10.93	-	-	0	-	Claim admitted
24	VENKATA S GARAPATI	SUDHANYA MURHERJEE	-	-	1307735	1307735	1307735	Employee	4.67	-	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. As per Claim Full & Final Amount as agreed by Company attached. As per Tally Balance is NIL.
25	VENKATA S GARAPATI	AJAY KUMAR RATHOR	-	14.04.2023	1558359	1135733	1558359	Employee	4.06	-	-	422626	-	Claim admitted, interest portion is rejected being no proof of evidence supporting thereof.
26	VENKATA S GARAPATI	ANKUR SHARMA	-	27.03.2023	400000	400000	400000	Employee	1.43	-	-	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Balance as per tally is more than the amount claimed by Employee
27	VENKATA S GARAPATI	NA VEEN VISI/WAICARMA	-	16.04.2023	190000	149512	190000	Employee	0.54	-	-	40488	-	Supporting for Rs 40488 not found
28	VENKATA S GARAPATI	NEHA DAMANIA	-	-	1592823	1592823	1592823	Employee	5.69	-	-	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. ADMITTED AS PER NCLT ORDER
29	VENKATA S GARAPATI	VIVEK GARG	-	-	517824	517824	517824	Employee	1.85	-	-	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. ADMITTED AS PER NCLT ORDER
30	VENKATA S GARAPATI	SUNTA VITHHAL SALVE	-	15.04.2023	38295	38295	38295	Employee	0.14	-	-	0	-	Claim admitted
31	VENKATA S GARAPATI	MUKESH SURANA	-	27.03.2023	512803	512803	512803	Employee	1.90	-	-	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim admitted



32	VENKATA S GARAPATI	RITESH NARENDRA PATIL	-	-	54060	54000	54060	Employee	0.19	-	-	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim admitted
33	VENKATA S GARAPATI	ROSELINDA SIARMA	-	23.03.2023	307045	307045	307045	Employee	1.10	-	-	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Rs 307045 is accepted by Vmlesh Yadav HR ITV, via mail dtd 20.Feb.2019, mail attached, no records found in books of account of CD
34	VENKATA S GARAPATI	RAJUL JAIN	-	03.04.2023	347203	320941	347203	Employee	1.15	-	-	26262	-	Claim admitted, Travel Claim as entered in tally admitted
35	VENKATA S GARAPATI	ANIL SHIBETTY	-	24.03.2023	238152	232699	238152	Employee	0.83	-	-	5453	-	Rs 5453 being claim for travel expenses after adjusting tally balance rejected as no supporting provided
36	VENKATA S GARAPATI	GOVIND KUMAR	-	04.04.2023	200000	158236	200000	Employee	0.57	-	-	-	41764	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Form D not Signed, Declaration Signed, Calculation Sheet not provided, Salary as per salary slip for April,May,Jun,Jul, considered, For Aug, salary considered as per July slip.
37	VENKATA S GARAPATI	PRASHANT JAYWANT MAYEKAR	-	08.04.2023	160000	158083	160000	Employee	0.57	-	-	1917	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim form not signed, Salary slip for April to Sep not provided, Amount calculated as per March Slip.
38	VENKATA S GARAPATI	MANISH RAWAT	-	23.03.2023	389585	252084.5	389583	Employee	0.90	-	-	-	137500.5	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Salary Slip for April-Aug not provided, Termination after LWP notice
39	VENKATA S GARAPATI	INDERPAL SOOHE	-	-	125000	125000	125000	Employee	0.45	-	-	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Claim Admitted
40	VENKATA S GARAPATI	JAYESH KUMAR	-	-	520831	229165.5	520831	Employee	0.82	-	-	-	291665.5	The employee was joined on 18.02.2019. Leave Without Pay(LWP) scheme was mentioned on Termination letter. We found several LWP given to employee was 7.15.07.2019, but the same is not provided by Jayesh Kumar(may be asked full), Full salary admitted from May & June 2019. Rs.20831/- admitted for m/o April 2019 as claimed by Employee. Part of salary for July 2019 admitted as per LWP
41	VENKATA S GARAPATI	KISHOR KUMAR	-	11.04.2023	398793	398793	398793	Employee	1.43	-	-	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Amount admitted
42	VENKATA S GARAPATI	MOHD JAVED KHAN	-	-	91863	91863	91863	Employee	0.33	-	-	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Amount admitted
43	VENKATA S GARAPATI	NITYANANDA M P	-	30.03.2023	682707	662140	682707	Employee	2.37	-	-	20567	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Being Rs 20567/- as per Provisional Fd for nettie period and PF rejected
44	VENKATA S GARAPATI	PANCAJ KUMAR UPADHYAY	-	-	175000	145413	175000	Employee	0.52	-	-	-	29385	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Form D not Signed, Declaration Signed, Calculation Sheet not provided, Salary as per salary slip for April,May,Jun,Jul, Aug considered, For Sep & Oct, salary not considered as no salary slips provided
45	VENKATA S GARAPATI	PREMKUMAR PRASAD	-	27.03.2023	250194	110226	250194	Employee	0.39	-	-	-	2391768	Claim admitted and interest portion is rejected being no conclusive proof of evidence.
46	VENKATA S GARAPATI	RAJEEV M G	-	26.03.2023	281100	97777.6	281100	Employee	0.35	-	-	-	183322.4	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Resigned on 16.05.2019, under probation, Notice period 1 month Salary which is rejected
47	VENKATA S GARAPATI	RAVINDRA SINGH	-	-	782385	49506	782385	Employee	1.57	-	-	-	342879	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. As per Bank statement Salary for April 2019 received 50%, and on 15.07.2019 Temporary suspension started(WPI) so, April 50%, May, June Full, July 50% salary considered. Travel claim of Rs 94785 (as per tally 64506) accepted, Balance rejected
48	VENKATA S GARAPATI	RITESH D UPADHYAY	-	05.04.2023	177644	177644	177644	Employee	0.64	-	-	0	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim Admitted
49	VENKATA S GARAPATI	RUPESH	-	-	428125	178125	428125	Employee	0.64	-	-	-	250000	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. The employee is Content Alignment Manager, Claim salary up to Feb 2020, Salary Slips not submitted
50	VENKATA S GARAPATI	SHEETAL PATIL	-	-	2153478	1129189	2153478	Employee	4.04	-	-	-	1024289	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Documents Required: Appointment letter (for calculation of gratuity), Resignation/Termination/Fd letter. P/L of Rs 1023288/-
51	VENKATA S GARAPATI	SHERISH PURI	-	34.03.2023	1145837	1145837	1145837	Employee	4.10	-	-	0	-	Claim Admitted
52	VENKATA S GARAPATI	VENKATA S GARAPATI	-	-	2503553	2159259	2503553	Employee	7.72	-	-	-	344294	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Documents required: Salary slip/attendance for Nov 2019, Termination/Resignation/Fd letter required.



53	VENKATA S GARAPATI	VIKAS SAJINI	-	-	315980	138330	3155800	Employee	4.95	-	-	1772470	-	As per bank statement Salary cleared up to March 2019. Salary due from April 2019 to Feb 2020 considered. Payment received after April 2019 is (100000+158333+100000)+158333/- Proof for Travel Claim not found for Rs.250000/-+400000/-
54	VENKATA S GARAPATI	SAMPATH MAHADEVAN	24.03.2023	-	252000	52000	252000	Employee	0.19	-	-	200000	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
55	VENKATA S GARAPATI	DEBASHISHI MAJUMDER	26.03.2023	-	376997	376997	376997	Employee	1.35	-	-	0	-	Documents Required. Transfer of Employment, Salary Slips for April,May.
56	VENKATA S GARAPATI	P VIKRANT MALJI	24.03.2023	-	177600	156366	177600	Employee	0.56	-	-	21234	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
57	VENKATA S GARAPATI	PRASANTA MAJAPATRA	-	-	511988	40753	511988	Employee	0.15	-	-	471235	-	No claim or mail received during Liquidation process, therefore, we consider claim as filed during CIR Process.
58	VENKATA S GARAPATI	ARIBISHIK JAIN	23.03.2023	-	1009734.9	91054.9	1009734.9	Employee	3.26	-	-	99180	-	Claim Form D is not signed and incomplete, Appointment in panel, Service Transfer letter required, Salary Slip reqd, Bank Statement Required, Termination letter/Resignation Letter/NoF required
59	VENKATA S GARAPATI	AMIT KUMAR	26.03.2023	-	110000	109026	110000	Employee	0.39	-	-	964	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
60	VENKATA S GARAPATI	SHEKHAM KAUSHIK	07.04.2023	-	216000	54000	216000	Employee	0.19	-	-	162000	-	Documents Required. Appointment letter in panel, salary slip required, Transfer of Service letter reqd, Calculation Sheet required
61	VENKATA S GARAPATI	SIDDARDHA BATTU	-	-	1117444	339965	1117444	Employee	1.22	-	-	777479	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
62	VENKATA S GARAPATI	CHANDRASHEKAR BHATTACHARYA	15.04.2023	-	520831	229165.5	520831	Employee	0.82	-	-	291665.5	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process
Total					42664010.9	27973199	43664010.9		100.00			14687576.9		Complete Calculation Sheet not provided, As per the salary Slip from April to aug salary considered, Rs 60000 received on Oct 2019 from . Employee claiming salary up to Feb 20 but no proof of working provided for the period Sep-Feb
														Claim admitted and Rs. 2,91,665.50 rejected being no proof of evidence.



ANUP KUMAR

 I.B. LIPA 027

 IP-N-0333

 240511

 Anup Kumar

 Liquidator of Independent TV Ltd.

 IP Regd. No. 10/19/2017-18/10911

 734, Lawyers Chamber Block Western Wing,

 Tis Hazari Court, Delhi-110054

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